

By E-Mail/Speed Post

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2020/ 813 /A

From :- Shri Gautam Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To, Shri Ito Basar  
Registrar  
Gauhati High Court  
Itanagar Permanent Bench  
Naharlagun.

Dated Guwahati, the 12<sup>th</sup>. February, 2020

Sub:- **Leave Encashment.**

Ref:- Your letter No. Nil dated 05.02.2020.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for leave encashment for the block period of 2014-2015, 2016-2017 and 2018-2019, has been approved, subject to the availability of leave.

Yours faithfully,

*sd/-*

**REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2020/ 814-816 /A, dated 12|2|20**  
Copy to:

1. The Accountant General (A&E), Itanagar, Arunachal Pradesh, for information.
2. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department, for information.
- ✓ 3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action

*[Signature]*  
**REGISTRAR (VIGILANCE)**

*[Signature]*